

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

C.P. (IB)/2156(MB)2019 IA 4062/2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **08.09.2023**

NAME OF THE PARTIES: - **CANARA BANK VS KGS SUGAR AND INFRA CORPORATION**

Section 7, 60(5) of the IBC, 2016

ORDER

Mr. Ranjit Agastya Ld. Counsel appearing for the applicant & Mr. Madhavi Doshi Ld. Counsel appearing for the Respondent no. 1 are present.

IA 4062/2023

Ld. Counsel appearing for the Respondent seeks time to file Reply. Time is granted. Let the Reply be filed within a period of one week, after serving the Copy of the Reply to the other side at least two days in advance. Copy of this order may be communicated to the Monitoring Committee before the next date of hearing. Monitoring Committee is at liberty to file Rejoinder. List this matter on Board on 18.09.2023.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Jagdish